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Title: The Minister of Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Water Resources on Demands for Grants (2009-10), pertaining to the Ministry of Water Resources .

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Sir, I beg to lay this statement on the status of implementation of recommendations contained in the First Report of Standing Committee on Water Resources in pursuance of Direction 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated September 01, 2004.

The First Report of Standing Committee on Water Resources (Fifteenth Lok Sabha) was presented in the Lok Sabha on 10th December 2009. This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2009-10.

Action Taken Notes on the recommendations/observations contained in the above said report of the Standing Committee had been sent to the Committee on 7th May, 2010. There were 20 recommendation paragraphs in this report containing recommendations/ observations made by the Committee where action was called for on the part of Government. These recommendations/observations mainly related to the issues like realistic assessment of requirement of funds, judicious and optimal utilization of allocated funds, streamlining the process of inclusion of projects in the scheme of National Projects, review of National Water Policy, need to obviate delays in clearance of projects, enactment of legislation regarding regulation and control of ground water development, enactment of PIM legislation, need to encourage micro irrigation system, accelerating pace of implementation of irrigation projects, increasing the utilization of irrigation potential created, streamlining the process of procurement of equipments, modernization of flood forecasting system, efforts to mitigate problem of floods in the States of Uttar Pradesh and Bihar, need for expeditious implementation of the scheme Repair, Renovation and Restoration of Water Bodies, etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

...(Interruptions)

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